

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3940

TO BE ANSWERED ON MARCH 20, 2018

SMART CITIES MISSION

No. 3940 ADV. JOICE GEORGE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to increase the allocation for the Smart Cities Mission by 54.22 per cent in the budget for 2018-19 and if so, the details thereof;
- (b) whether a boom in the construction sector in the country is expected in the coming years and if so, the details thereof; and
- (c) the steps being taken by the Government to ensure that construction activities do not violate environmental norms as well as India's commitment to climate agreements and achievement of Sustainable Development Goals-2030?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): During the Financial Year 2018-19, under Smart Cities Mission Rs. 6,000 crore has been allocated as BE which is 50.39% increase in the budget against BE of Rs. 3,989.50 crore allocated in Financial Year 2017-18.
- (b): The Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] to achieve the Government's vision of "Housing for All by 2022". The total urban housing demand estimated so far by the States/UTs is approximately 12 Million. Projects are sanctioned based on project proposals submitted by the State Governments. So far, a total 40,64,899 houses have been sanctioned. In order to achieve the target of "Housing for All by 2022", the Ministry of Housing and Urban Affairs has requested all States/UTs, to saturate their demand of houses under the PMAY(U) by the year 2018-19 so that construction of all houses may progressively be completed by 2022.

Additionally, in order to enhance scope, coverage and outreach of the Scheme, following actions have been taken by Ministry of Housing and Urban Affairs:

- Carpet area of houses eligible for interest subsidy under Credit Linked Subsidy Scheme for Middle Income Group has been increased.
- Various fiscal incentives have been made under section 80-IBA of the Income Tax Act, which lead 100% deduction of profits and gains for Affordable Housing projects.

- Coverage under PMAY (Urban) has been increased to include areas falling within notified Planning/Development area.
- A National Urban Housing Fund for Rs. 60,000 crores has been set up in Ministry of Housing and Urban Affairs for raising Extra Budgetary Resources (EBR) in phases over four years for the rapid implementation of (PMAY) (U).

(c): Ministry of Environment, Forest and Climate Change (MoEF&CC) accords prior environmental clearance for projects or activities listed in the Schedule to the Environment Impact Assessment (EIA) Notification, 2006 (and its amendments) after having followed the prescribed process in the said notification. Violation of the environmental norms issued for developmental projects are monitored by the Regional Offices of MoEF&CC and the concerned State Pollution Control Boards/Union Territories Pollution Control Committees or any other concerned Central/State agencies. If any non-compliance is observed/ reported, the Ministry takes appropriate action as deemed fit as per Environment (Protection) Act, 1986. Section 3 of the Environment (Protection) Act 1986 gives power to the Central Government to take all measures that it deems necessary or expedient for the purpose of protecting and improving the quality of the environment and preventing and controlling abating environmental pollution.

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